

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 623 of 2019

IN THE MATTER OF:

D. Sathish Babu

...Appellant

Versus

Optiemus Infracom Ltd. & Anr.

...Respondents

Present

For Appellant:

**For Respondent: Mr. Mudit Sharma and Mr. Parueez A. Khan, Advocates for
Respondent No.1**

Mr. Ajay Kuma Jain and Mr. Sourit Arora, Advocates for RP

O R D E R

19.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 12th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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